

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 565 of 1998

Wednesday, this the 17th day of January, 2001

CORAM

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER
HON'BLE MR. G. RAMAKRISHNAN, ADMINISTRATIVE MEMBER

1. M. Stanely Arokiaraj,
S/o. M. Maria Joseph,
8/6 South 'D', Railway Colony,
Golden Rock, Trichy.
2. A. Solomon Raj,
S/o. D. Arokiadas,
4/8 Gandhi Nagar,
North Kottur, Trichy.
3. P.A. Alexis Raj Monohar,
S/o. P. Adaikalraj,
57-Mangamma Salai,
Ranga nagar, Trichy.
4. G. John Bhaskar,
S/o. G. Gnathiram,
14/L Mullai nagar,
Ponneripuram, Golden Rock, Trichy.
5. S. Sowkathalikhan,
S/o. K. Abdul Sathar,
41-Nagoorar Store,
Sangeethapuram, Tennor, Trichy.
6. G. Padmanabhan,
S/o. K.R. Govindarajalu,
219/1, 'C' Type, Railway Colony,
Golden Rock, Trichy.
7. S. Gurumoorthi,
S/o. R. Sourirajan,
6/126 Adaikkala Annanagar,
Ponmalaipatt, Trichy.
8. V. Govindarajan,
S/o. R. Venkatachalam,
S. Kuppumpatti, Ayyalur PO,
Vedachandur, Dindigal.

...Applicants

Versus

1. Union of India, represented by
the General Manager,
Southern Railway, Chennai.
2. The Chief Personnel Officer,
Southern Railway, Chennai.

....2.

3. The Divisional Personnel Officer,
Southern Railway, Palakkad.
4. The Deputy Chief Personnel Officer,
Southern Railway,
Golden Rock, Trichy.
5. The Chief Workshop Manager,
Southern Railway,
Golden Rock, Trichy.

...Respondents

[By Advocate Mrs Sumathi Dandapani (rep.)]

O R D E R

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

None for the applicants.

2. Accordingly, the Original Application is dismissed for default.

Wednesday, this the 17th day of January, 2001



G. RAMAKRISHNAN
ADMINISTRATIVE MEMBER



A.M. SIVADAS
JUDICIAL MEMBER

ak.